

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-322

Appeal No- 852/252/ND/2019

IN THE MATTER OF:

M/s. Income Tax Officer Ward 20(1)

...Applicant

Vs

ROC & Ors. (M/s Prityksha Builders and Developers Pvt Ltd)

...Respondent

SECTION

Under Section – 252

Order delivered on 31.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Zoheb Hossain

For the Respondent

: Mr. Alok Pandey, Ld. ARoC

ORDER

Ld. ARoC has put in appearance. None present on behalf of the Income Tax Department. Income Tax Department is directed to file their report two days before the next date of hearing. List the case on **19.02.2020**. No further adjournment will be granted on any ground.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)